

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of article 295)

**Shri Parashar** (Shivpuri): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**Shri Parashar:** Sir, I introduce the Bill.

INDIAN STAMP (AMENDMENT)  
BILL\*

(Amendment of section 3 and schedule 1)

**Shri N. R. Laskar** (Karimganj): Sir, I beg to move for leave to introduce a Bill further to amend the Indian Stamp Act, 1899.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Indian Stamp Act, 1899."

*The motion was adopted.*

**Shri N. R. Laskar:** Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of article 75)

**Shri Yashpal Singh** (Kairana): Sir,

I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**Shri Yashpal Singh:** Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Amendment of articles 75, 153 and 164)

**Shri Krishnapal Singh** (Jalesar): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

**Shri Krishnapal Singh:** Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT)  
BILL\*

(Omission of article 331)

श्री ए० जे० बाक्याल (गंगानगर) :  
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि

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